

**HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD**

**ABSTRACT**

**SENIOR CIVIL JUDGES – Transfers and Postings of Senior Civil Judges – ORDERS - ISSUED.**

**ROC.NO. 1830/2025-B.SPL.**

NOTIFICATION NO.- **291** B.SPL.

DATED: **17.04.2025**

**The High Court is pleased to pass the following Transfers and Postings of Senior Civil Judges:**

The Senior Civil Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in Column Number 2, are directed to handover charge of their post and also the post(s) for which they have been holding full additional charge, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the post(s) for which his/her predecessor is holding full additional charge, if any, from the officers mentioned in Column Number 5.

Sl. No.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/ HER POST TO	TO TAKE CHARGE OF HIS/ HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	<b>DR. PRAMILA JAIN,</b> Senior Civil Judge -cum- Assistant Sessions Judge, Adilabad.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Nalgonda.  (post kept vacant)	Senior Civil Judge-cum-Assistant Sessions Judge, Nirmal.	Senior Civil Judge-cum- Assistant Sessions Judge, Miryalaguda, Nalgonda District.
2.	<b>SMT. ARPITHA MARAM REDDY,</b> Secretary, District Legal Services Authority, Mancherial.	III Additional Senior Civil Judge -cum- III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.  (vice Sri G.Ramalingam transferred)	Sri D.Rama Mohan Reddy, Senior Civil Judge	I Additional Senior Civil Judge-cum- Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.

3.	<b>K.PRASAD,</b> Secretary, District Legal Services Authority, Jagtial.	X Additional Chief Metropolitan Magistrate, Secunderabad.  (Vice Smt. N.Prasanthi transferred)	Senior Civil Judge - cum - Assistant Sessions Judge, Jagtial.	XXII Additional Chief Metropolitan Magistrate, Secunderabad.
4.	<b>SMT. G.BHANUMATHI,</b> Secretary, District Legal Services Authority, Kothagudem	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.  (Vice Sri M. Arjun transferred)	Senior Civil Judge - cum - Assistant Sessions Judge, Sathupally, Khammam District.	Sri M.Arjun, Senior Civil Judge
5.	<b>SRI B.RAMA RAO,</b> Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Bhadradi Kothagudem.	V Additional Judge, City Civil Court, Hyderabad.  (Vice Sri V.Eshwaraiah transferred)	Senior Civil Judge - cum- Assistant Sessions Judge, Sathupally, Khammam District.	VII Additional Judge, City Civil Court, Hyderabad.
6.	<b>SMT. GANTA KAVITHA DEVI,</b> Secretary, District Legal Services Authority, Gadwal.	Senior Civil Judge -cum - Assistant Sessions Judge, Zaheerabad, Sangareddy District.  (Vice Sri K.Suri Krishna transferred)	Smt. T.Lakshmi, Senior Civil Judge	Senior Civil Judge - cum - Assistant Sessions Judge, Medak.
7.	<b>SMT. G.SABITHA,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.	Senior Civil Judge, Ramannapet, Yadadri Bhongir District.  (post kept vacant)	Senior Civil Judge - cum - Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir.
8.	<b>DR. M.RADHA KRISHNA CHAHAVAN,</b> Prl. Senior Civil Judge-cum-Prl. Asst. Sessions Judge, Sangareddy.	Senior Civil Judge - cum-Asst. Sessions Judge, Huzurnagar, Suryapet District.  (Vice Sri J.Syam Kumar transferred)	Senior Civil Judge - cum - Assistant Sessions Judge, Medak.	Senior Civil Judge - cum- Assistant Sessions Judge, Kodad, Suryapet District.

9.	<b>SMT. SHALINI SHAKELLI,</b> Addl. Senior Civil Judge-cum-Addl. Assistant Sessions Judge, Sangareddy.	Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad.  (Vice Sri C.Suresh transferred)	Senior Civil Judge - cum - Assistant Sessions Judge, Medak.	Senior Civil Judge - cum - Assistant Sessions Judge, Warangal
10.	<b>K.SURI KRISHNA,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.  (Vice Sri T.Murali Mohan transferred)	Senior Civil Judge - cum - Assistant Sessions Judge, Medak.	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.
11.	<b>CH.JITENDHAR,</b> Secretary, District Legal Services Authority, Medak.	XVII Additional Judge, City Civil Court, Hyderabad.  (Vice Smt. A.Kanchana Reddy transferred)	Senior Civil Judge-cum - Assistant Sessions Judge, Medak.	XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.
<p>After assumption of charge of the said post, the officer shall also take charge of the post of XVIII Additional Judge, City Civil Court, Hyderabad from XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad and will be full additional charge of that post, until further orders.</p>				
12.	<b>SMT. S.SWATHI REDDY,</b> Secretary, District Legal Services Authority, Siddipet.	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.  (Vice Smt. C.M.Rajya Lakshmi transferred)	Principal Senior Civil Judge - cum - Assistant Sessions Judge, Siddipet.	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella.
13.	<b>SMT. B.DEEPTI,</b> Secretary, District Legal Services Authority, Nalgonda .	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Sangareddy.  (Vice Smt. Shalini Shakelli transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District.	Senior Civil Judge - cum - Assistant Sessions Judge, Medak.

14.	<b>D.V.R.TEJO KARTHIK,</b> Prl. Senior Civil Judge-cum-Prl. Asst. Sessions Judge, Nalgonda.	Principal Senior Civil Judge-cum-Principal Assistant Sessions Judge, Sangareddy.  (Vice Dr.M.Radha Krishna Chahavan transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District.	Senior Civil Judge – cum - Assistant Sessions Judge, Medak.
15.	<b>SMT. P.SRIVANI,</b> Secretary, District Legal Services Authority, Suryapet.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at L.B. Nagar.  (Vice Smt. D.Varoodhini transferred)	Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet.	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
After assumption of charge of the said post, the officer will be full additional charge of the post of Secretary, District Legal Service Authority, Rangareddy District at L.B.Nagar, until further orders.				
16.	<b>J.SYAM KUMAR,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Huzurnagar, Suryapet District.	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.  (Vice A.Naga Raju transferred)	Senior Civil Judge - cum- Assistant Sessions Judge, Kodad, Suryapet District.	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
17.	<b>SMT. P.PADMAVATHI,</b> Secretary, District Legal Services Authority, Nizamabad.	XI Additional Chief Metropolitan Magistrate, Secunderabad.  (Vice Smt. P.Devi Manasa transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.	XXII Additional Chief Metropolitan Magistrate, Secunderabad.
18.	<b>N.SRIKANTH BABU,</b> Prl.Senior Civil Judge-cum-Prl. Asst. Sessions Judge, Nizamabad.	I Additional Chief Metropolitan Magistrate, Hyderabad.  (Vice Sri M.Rajender transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.	II Additional Chief Metropolitan Magistrate, Hyderabad.

19.	<b>SMT. NASEEM SULTANA,</b> Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armour, Nizamabad District.	Secretary, District Legal Services Authority, Nagarkurnool.  (Post kept vacant)	Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.	Senior Civil Judge-cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.
20.	<b>SRI DEVAN AJAY KUMAR,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Bodhan, Nizamabad District.	XV Additional Chief Metropolitan Magistrate (for trial of Video Piracy Cases), Hyderabad.  (Vice Sri G.Uday Bhaskar Rao transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.	XVI Additional Chief Metropolitan Magistrate, Hyderabad.
21.	<b>SMT. P.SREE DEVI,</b> Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armour, Nizamabad.  (Vice Smt. Naseem Sultana transferred)	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.
22.	<b>SMT. D.VAROODHINI,</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Senior Civil Judge-cum-Asst. Sessions Judge, Narsampet, Warangal District.  (Post kept vacant)	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum- I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal
23.	<b>SMT. A.RADHIKA,</b> II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar.	Principal Senior Civil Judge-cum-Principal Assistant Sessions Judge, Rajendranagar, Rangareddy District.  (Post kept vacant)	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum- I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
After assumption of charge of the said post, the officer will be full additional charge of the post of Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Rajendranagar, Rangareddy District, until further orders				

24.	<b>SRI G.RAMALINGAM,</b> III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.  (Vice Sri J.Upender Rao transferred)	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum- I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Hanumakonda.
25.	<b>SRI A.NAGA RAJU,</b> IV Addl. Senior Civil Judge-cum-IV Addl. Assistant Sessions Judge, Rangareddy District at L.B.Nagar.	Senior Civil Judge-cum-Assistant Sessions Judge, Bhupalapally.  (Vice Sri K.Jayaram Reddy transferred)	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum- I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Senior Civil Judge-cum-Assistant Sessions Judge, Mulugu.
26.	<b>V.SRINIVAS,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Ranga Reddy District at Kukatpally.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Gadwal.  (Vice Smt. T.Lakshmi transferred)	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum- I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Smt. T.Lakshmi, Senior Civil Judge
After assumption of charge of the said post, the officer will be full additional charge of the post of Secretary, District Legal Service Authority, Gadwal, until further orders				
27.	<b>SMT. C.M.RAJYALAKSHMI,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.	Senior Civil Judge-cum-Asst. Sessions Judge, Adilabad.  (Vice Dr. Pramila Jain transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella.	Senior Civil Judge-cum-Assistant Sessions Judge, Nirmal.
After assumption of charge of the said post, the officer will be full additional charge of the post of Secretary, District Legal Service Authority, Adilabad, until further orders.				
28.	<b>SRI T.MURALI MOHAN,</b> II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Khammam.  (Post kept vacant)	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Khammam.

29.	<b>SRI AJAY KUMAR JADHAV,</b> Addl. Senior Civil Judge-cum-Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal	Senior Civil Judge-cum-Asst. Sessions Judge, Vemulawada, Rajanna Sircilla District.  (Post kept vacant)	Sri M.Arjun, Senior Civil Judge	Senior Civil Judge-cum-Assistant Sessions Judge, Sircilla.
30.	<b>MISS. SHEETAL D.B,</b> Secretary, District Legal Services Authority, Vikarabad.	XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad  (Vice Smt.R.M.Subhavalli transferred)	Senior Civil Judge - cum - Assistant Sessions Judge, Vikarabad.	XIV Additional Chief Metropolitan Magistrate, Hyderabad
31.	<b>J.UPENDER RAO,</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda.	XVI Additional Judge, City Civil Court-cum-XX Additional Chief Metropolitan Magistrate, Secunderabad.  (Vice Smt.Chittibomma Ashalatha transferred)	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Hanumakonda.	XIV Additional Judge, City Civil Court-cum-XVIII Additional Chief Metropolitan Magistrate, Secunderabad.
32.	<b>C.SURESH,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad.	I Additional Judge, City Civil Court, Hyderabad.  (Vice Sri K.Kiran Kumar transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Warangal	VII Additional Judge, City Civil Court, Hyderabad.
33.	<b>K.JAYARAM REDDY,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Bhupalapally, Jayashankar, Bhupalapally District.	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Kukatpally.  (Vice Sri V.Srinivas transferred)	Senior Civil Judge - cum- Assistant Sessions Judge, Mulugu.	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum- I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
34.	<b>K.KIRAN KUMAR,</b> I Additional Judge, City Civil Court, Hyderabad.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Kothagudem.  (Vice Sri B.Rama Rao transferred)	VII Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Sathupally, Khammam District.

35.	<b>SMT. V.BHAVANI,</b> IV Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Manthani, Peddapally District.  (Post kept vacant)	VII Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Godavarikhani, Peddapally District.
36.	<b>V.ESHWARAI AH,</b> V Additional Judge, City Civil Court, Hyderabad.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar.  (Vice Smt. Gundla Radhika transferred)	VII Additional Judge, City Civil Court, Hyderabad.	Smt. Gundla Radhika, Senior Civil Judge
37.	<b>SMT. CHITTIBOMMA ASHALATHA,</b> XVI Additional Judge, City Civil Court-cum-XX Addl. Chief Metropolitan Magistrate, Secunderabad.	II Additional Judge, City Civil Court, Hyderabad.  (Post kept vacant)	XIV Additional Judge, City Civil Court-cum-XVIII Additional Chief Metropolitan Magistrate, Secunderabad.	IV Additional Judge, City Civil Court, Hyderabad.
38.	<b>SMT. A.KANCHANA REDDY,</b> XVII Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Bodhan, Nizamabad District.  (Vice Sri Devan Ajay Kumar transferred)	XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.
39.	<b>P.PURUSHOTHAM RAO,</b> XVIII Additional Judge, City Civil Court, Hyderabad.	Principal Senior Civil Judge-cum- Principal Assistant Sessions Judge, Nalgonda.  (Vice Sri D.V.R.Tejo Karthik transferred)	XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District.
After assumption of charge of the said post, the officer will be full additional charge of the post of Secretary, District Legal Service Authority, Nalgonda, until further orders.				
40.	<b>N.SANTOSH KUMAR (NEMURI),</b> VI Additional Chief Metropolitan Magistrate, Hyderabad.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.  (Vice Smt. P.Chandana transferred)	VII Additional Chief Metropolitan Magistrate, Hyderabad.	Principal Senior Civil Judge – cum - Assistant Sessions Judge, Siddipet.



41.	<b>SMT. KAVITHA KARNATI,</b> VIII Additional Chief Metropolitan Magistrate, Hyderabad.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Kothagudem.  (Post kept vacant)	IV Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Sathupally, Khammam District.
42.	<b>SMT A.NIRMALA,</b> IX Additional Chief Metropolitan Magistrate, Hyderabad.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Mancherial.  (Vice Sri D.Rama Mohan Reddy transferred)	XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.	Sri D.Rama Mohan Reddy, Senior Civil Judge
After assumption of charge of the said post, the officer will be full additional charge of the post of Secretary, District Legal Service Authority, Mancherial, until further orders.				
43.	<b>SMT.N.PRASANTHI,</b> X Additional Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge -cum- Assistant Sessions Judge, Madhira, Khammam District.  (Post kept vacant)	XXII Additional Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Sathupally, Khammam District.
44.	<b>SMT P.DEVI MANASA,</b> XI Additional Chief Metropolitan Magistrate, Secunderabad.	IV Additional Judge, City Civil Court, Hyderabad.  (Vice Smt. V.Bhavani transferred)	XXII Additional Chief Metropolitan Magistrate, Secunderabad.	VII Additional Judge, City Civil Court, Hyderabad.
45.	<b>SMT. R.M. SUBHAVALLI,</b> XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad.	Secretary, District Legal Services Authority, Medak.  (Vice Sri Ch.Jitendhar transferred)	XIV Additional Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge-cum- Assistant Sessions Judge, Medak.
46.	<b>G.UDAYA BHASKAR RAO,</b> XV Additional Chief Metropolitan Magistrate (for trial of Video Piracy Cases), Hyderabad.	Secretary, District Legal Services Authority, Nizamabad.  (Vice Smt.P.Padmavathi transferred)	XVI Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Kamareddy.

47.	<b>SMT. P.SAI SUDHA,</b> XXI Additional Chief Metropolitan Magistrate, Hyderabad.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Nizamabad.  (Post kept vacant)	XVII Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge- cum-Assistant Sessions Judge, Kamareddy.
After assumption of charge of the said post, the officer will be full additional charge of the post of Principal Senior Civil Judge –cum- Assistant Sessions Judge, Nizamabad, until further orders.				
48.	<b>N.VENKAT RAM,</b> Deputy Director, Telangana State Judicial Academy, Secunderabad.	Senior Civil Judge- cum-Assistant Sessions Judge, Nagarkurnool.  (Vice Smt. G.Sabitha transferred)	Administrative Officer, Telangana State Judicial Academy, Secunderabad.	Senior Civil Judge- cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.
49.	<b>SMT. G.KALARCHANA,</b> Senior Civil Judge now working as Administrative Officer, Telangana State Legal Services Authority, Hyderabad.	Principal Senior Civil Judge -cum- Asst. Sessions Judge, Wanaparthy.  (Vice Smt.Kamalapuram Kavitha Transferred)	Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.	Smt. Kamalapuram Kavitha, Senior Civil Judge
50.	<b>SRI M.RAJENDER,</b> I Additional Chief Metropolitan Magistrate, Hyderabad.	Secretary, District Legal Services Authority, Kothagudem.  (Vice Smt. G.Bhanumathi transferred)	II Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge- cum-Assistant Sessions Judge, Sathupally, Khammam District.
51.	<b>SMT. B.SOUJANYA,</b> Secretary, District Legal Services Authority, Adilabad.	Secretary, District Legal Services Authority, Sangareddy.  (Vice Sri B.Ramesh transferred)	Senior Civil Judge- cum-Assistant Sessions Judge, Nirmal.	Senior Civil Judge – cum - Assistant Sessions Judge, Medak.
52.	<b>DR. C.SAMPATH,</b> Additional Senior Civil Judge -cum-Assistant Sessions Judge, Mancherial	VIII Additional Chief Metropolitan Magistrate, Hyderabad.  (Vice Smt. Kavitha Karnati transferred)	Sri D.Rama Mohan Reddy, Senior Civil Judge	IV Additional Chief Metropolitan Magistrate, Hyderabad.

53.	<b>SRI B.RAMESH,</b> Secretary, District Legal Services Authority, Sangareddy.	Deputy Director, Telangana State Judicial Academy, Secunderabad.  (Vice Sri N.Venkat Ram transferred)	Senior Civil Judge – cum - Assistant Sessions Judge, Medak.	Administrative Officer, Telangana State Judicial Academy, Secunderabad.
54.	<b>SMT. P.CHANDANA,</b> Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.	VI Additional Chief Metropolitan Magistrate, Hyderabad.  (Vice Sri N.Santosh Kumar transferred)	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Siddipet.	VII Additional Chief Metropolitan Magistrate, Hyderabad.
55.	<b>On relief</b> <b>SRI M.ARJUN</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.  (Vice Sri Ajay Kumar Jadhav transferred)	--	
56.	<b>On relief</b> <b>SMT. KAMALAPURAM KAVITHA</b> Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Wanaparthy.  (Post kept vacant)	--	
57.	<b>On relief</b> <b>SMT. T.LAKSHMI</b> Principal Senior Civil Judge-cum- Assistant Sessions Judge, Gadwal.	Additional Senior Civil Judge-cum-Additional Asst. Sessions Judge, Gadwal.  (Post kept vacant)	--	
58.	<b>On relief</b> <b>SMT. GUNDLA RADHIKA</b> Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar.	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Mahabubnagar.  (Post kept vacant)	--	

59.	<b>On relief</b> <b>SRI D.RAMA MOHAN</b> <b>REDDY</b> Principal Senior Civil Judge -cum- Assistant Sessions Judge, Mancherial.	Additional Senior Civil Judge -cum-Assistant Sessions Judge, Mancherial.  (Vice Dr.C.Sampath transferred)	--
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The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge or until further orders which ever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any, are directed to hold the court proceedings at least once in week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- NOTE:
1. All the officers shall get themselves relieved from their present posts and join in their new posts on or before **24.04.2025** without fail.
  2. All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
  4. The officer(s) at Sl.Nos.51, 52, 53 and 54 are not entitled to draw transfer grant/ disturbance allowance, transfer T.A., and other consequential benefits, since the officer(s) are transferred to the present station on their request.
  5. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
  6. The Order placed in the High Court's Website [www.tshc.gov.in](http://www.tshc.gov.in) and the downloaded copy from the web site is valid for relieving and joining duty.

*S. Anurag*  
17/4/2025  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers.
2. The Principal Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships for kind perusal).

3. The Registrar General and all other Registrars, High Court for the State of Telangana at Hyderabad.
4. The Secretary to Government, Law (L.A & J-SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad
8. The Chief Judge, City Small Causes Court, Hyderabad.
9. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.

12. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

- |                             |                              |                             |
|-----------------------------|------------------------------|-----------------------------|
| 1) Adilabad                 | 2) Mancherial                | 3) Nirmal                   |
| 4) Kumuram Bheem-Asifabad   | 5) Karimnagar                | 6) Jagtial                  |
| 7) Rajanna Sircilla         | 8) Peddapalli                | 9) Khammam                  |
| 10) Bhadradi Kothagudem     | 11) Mahabubnagar             | 12) Gadwal                  |
| 13) Wanaparthi              | 14) Narayanpet               | 15) Nagarkurnool            |
| 16) Sangareddy              | 17) Medak                    | 18) Siddipet                |
| 19) Nalgonda                | 20) Suryapet                 | 21) Yadadri Bhongir         |
| 22) Nizamabad               | 23) Kamareddy                | 24) Rangareddy at L.B.Nagar |
| 25) Medchal-Malkajgiri      | 26) Vikarabad                | 27) Hanumakonda             |
| 28) Warangal at Hanumakonda | 29) Jangaon                  | 30) Mahabubabad             |
| 31) Mulugu                  | 32) Jayashankar Bhupalapally |                             |

13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
15. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

16. **THE SECTION OFFICERS :**

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|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell         | e) O.P. Cell        | f) B-Section        |
| g) Accounts Section         | h) Computer Section | i) D-Budget Section |
| j) D-II Buildings           |                     |                     |

High Court for the state of Telangana at Hyderabad.

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